

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 3786  
TO BE ANSWERED ON 22.12.2015**

**3786. MANUAL SCAVENGING**

**SHRIMATI MAUSAM NOOR:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has undertaken any campaign to educate people about the perils of manual scavenging and if so, the details thereof;
- (b) whether the number of manual scavengers in the country has reduced due to such initiatives; (c) if so, the details thereof;
- (d) the steps being taken by the Government to rehabilitate manual scavengers; and
- (e) the steps taken by the Government to remove social exclusion of manual scavengers?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**

**(SHRI VIJAY SAMPLA)**

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(a): Yes Madam, Under “Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013 (MS Act, 2013)” manual scavenging is prohibited with effect from 06.12.2013. Awareness Camps are organized from time to time by the National Safari Karmacharis Finance & Development Corporation (NSKFDC), the implementing agency for “Self Employment Scheme for the Rehabilitation of Manual Scavengers” (SRMS). Details of such camps are given in the **Annexure-I**. In addition, awareness campaign is also carried out through Directorate of Advertising and Visual Publicity (DAVP).

(b) & (c): No data is maintained on the number of manual scavengers that have reduced on account of awareness and advocacy campaigns given at (a) above.

(d) & (e): Of the 12,226 manual scavengers identified, one time cash assistance of Rs.40000/- each has been released to 7346 manual scavengers under SRMS to wean them away from their traditional occupation of manual scavenging. They are also provided loans at concessional rate of interest with capital subsidy to take-up alternative employment on sustainable basis. Subject to willingness and eligibility, skill development training with stipend is also provided under SRMS. Details of the rehabilitation provided to manual scavengers are given in **Annexure-II**.

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## Annexure-I

Statement referred in reply to part (a) of Lok Sabha Unstarred Question No. 3786 for answer on 22.12.2015 regarding manual scavenging  
 Details of Awareness Camps organized by NSKFDC for rehabilitation of Manual Scavengers

S.no.	Date of Awareness Camp	Place	Approximate no. of persons including manual scavengers and their dependants who attended the Camp
1	31.08.2014	Lucknow, Uttar Pradesh	600
2	22.09.2014	Kolkata, West Bengal	100
3	26.10.2014	Bareilly, Uttar Pradesh	50
4	10.11.2014	Moradabad, Uttar Pradesh	300
5	29.11.2014	Varanasi, Uttar Pradesh	800
6	28.03.2015	Bangalore, Karnataka	180
7	10.05.2015	Roorkee, Haridwar, Uttarakhand	75
8	19.05.2015	Haridwar, Uttarakhand	600
9	22.05.2015	Lucknow, Uttar Pradesh	60
10	27.05.2015	Kulti, West Bengal	25
11	27.05.2015	Asansol, West Bengal	80
12	07.07.2015	Hoshiarpur, Punjab	800
13	22.07.2015	Meerut, Uttar Pradesh	100
14	06.08.2015	Jaora, Madhya Pradesh	50
15	10.08.2015	Jaora, Madhya Pradesh	50
16	17.08.2015	Patna, Bihar	200
17	22.08.2015	Ujjain, Madhya Pradesh	1000
18	17.09.2015	Dausa, Rajasthan	120
19	19.09.2015	Tonk, Rajasthan	60
20	16.10.2015	Sonpur, Odisha	50
21	19.11.2015	Ludhiana, Punjab	40
22	22.11.2015	Hoshiarpur, Punjab	38
23	2.12.2015 to 05.12.2015	Dausa, Tonk , Sawai Madhopur, Rajasthan	350

## Annexure-II

Statement referred in reply to parts (d) to (e) of Lok Sabha Unstarred Question No. 3786 for answer on 22.12.2015 regarding manual scavenging

Status of Comprehensive rehabilitation of Manual Scavengers as on 15.12.2015								
S.No.	State	Identified Manual Scavengers	No.of beneficiaries sanctioned one time cash assistance	Comprehensive Rehabilitation (Number of beneficiaries)				
				Self Employment Projects				No. of beneficiaries opted only skill development training
				No. of beneficiaries for Self Employment Projects	No. of beneficiaries given Capital Subsidy	No. of beneficiaries sanctioned loan through Bank/State Channelizing Agency	No.of beneficiaries also opted training	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
1	Andhra Pradesh	124	45	0	0	0	0	0
2	Bihar	137	131	0	0	0	0	91
3	Chhattisgarh	3	3	0	0	0	0	0
4	Karnataka	302	214	88	**88	88	0	0
5	Madhya Pradesh	36	36	0	0	0	0	0
6	Odisha	237	156	83	**83	83	22	34
7	Punjab	91	67	21	*21	21	0	0
8	Rajasthan	577	96	0	0	0	0	0
9	Tamilnadu	462	0	0	0	0	0	0

10	Uttar Pradesh	10016	6368	0	0	0	0	0
11	Uttarakhand	137	135	71	**71	71	15	42
12	West Bengal	104	95	97	*97	97	97	0
<b>Grand Total</b>		<b>12226</b>	<b>7346</b>	<b>360</b>	<b>360</b>	<b>360</b>	<b>134</b>	<b>167</b>

\* 100 % Capital Subsidy released

\*\* 50 % Capital Subsidy released